(a) whether any Public Relations Units of the Tea Board have been set up in Egypt and Australia; and

(b) if so, when?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) No, Sir.

(b) Does not arise.

Harijan Occupants of Evacuee Houses in Punjab

*680. { Shrl Daljit Singh: Shri Chuni Lai:

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No. 2826 on the 25th September, 1958 and state:

(a) whether the information in regard to the size of the problem regarding grant of facilities to Harijan Occupants of evacuee properties has since been collected and examined; and

(b) if so, the decision taken thereon?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) The information is still being collected.

(b) Does not arise.

India House, London

1	(Shri	Vapjayee: U. L. Patil:	
°681. 🖌	Shri	U. L. Patil	:
i	Shri	Raghunath	Singh:

Will the Prime Minister be pleased to state:

(a) whether any work study team is examining the staffing problem of the various departments of the High Commission for India in London;

(b) if so, the findings of this study; and

(c) the action taken in pursuance thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadat Ali Khan): (a) Yes.

(b) and (c). The study is not yet complete and Government are awaiting a report.

Trade Course in Jadavpur Polytechnic

Shrimati Renu Chakravartiy: Shri H. N. Mukerjee: *682. Shri Tridib Kumar Chaudhuri: Shri Tangamani: Shri Prabhat Kar:

Will the Minister of **Rehabilitation** and Minority Affairs be pleased to , state:

(a) whether the Trade Course in Jadavpur Polytechnic under the Dispersal Scheme of Government of India, 1952 is to be discontinued;

(b) whether the Government sponsored colleges are also to be closed;

(c) the date from which it is proposed to close down the Polytechnic;

(d) the number of refugee students studying there; and

(e) the reasons for closing it down?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes.

(b) No.

(c) From the first December, 1958 the section and not the polytechnic is to be closed.

(d) Number on roll on the 30th June, 1958 was 302 against the sanctioned seats 328.

(e) The period of training in the trade section was one year. Experience has shown that trainees who undergo one-year trade course are not fully trained and therefore are not able to compete for employment with those who have had training for a longer period under the normal Directorate General, Resettlement and Employment training schemes. The oneyear course has therefore been discontinued and arrangements are being